Investment by ADB in West Bengal

775. SHRI AMARROY PRADHAN:
SHRI CHITTA BASU:

Will the Minister of FINANCE be pleased to state:

(a) whether the Asian Development Bank (ADB) has decided to invest in development projects in West Bengal; and

(b) if so, the details thereof including the terms and conditions?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The West Bengal Government has not so far posed any developmental project for Asian Development Bank Assistance.

(b) Does not arise.

Constitutional Immunity to the Office of C&AG

776. SHRI AMARROY PRADHAN:
SHRI CHITTA BASU:
SHRI CHITTA MAHATA:
SHRI K.S. RAO:

Will the Minister of FINANCE be pleased to state:

(a) whether the Comptroller and Auditor General has suggested to Government for constitutional immunity to the Office of the C&AG against personal attacks on the lines of the privileges enjoyed by the courts and the legislatures; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No such suggestion has been received in this Ministry from the Comptroller and Auditor General of India.

(b) Does not arise.

Electoral Reforms

777. SHRI AMARROY PRADHAN:
SHRI MANORANJAN BHAKTA:
SHRI CHIRANJI LAL SHARMA:
SHRI DHARMESH PRASAD VARMA:
SHRI HANNAN MOLLAH:
SHRI T. BASHEER:
SHRI K.V. THOMAS:
SHRI BASUDEB ACHARIA:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government have decided to set up a panel on electoral reforms;

(b) if so, the details thereof; and

(c) by what time the panel is likely to submit its report?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Yes, Sir. The Committee on Electoral Reforms was constituted on the 19th January, 1990 with the following, namely:

1.	Shri Dinesh Goswami	Minister of Law and Justice	—	Chairman
2.	Shri H.K.L. Bhagat	M.P.	—	Member
3.	Shri L.K. Advani	M.P.	—	Member
4.	Shri Somnath Chatterjee	M.P.	—	Member

5.	Shri Ghulam Rasool Matto	M.P.	—	Member
6.	Shri Chimanbhai Mehta	M.P.	—	Member
7.	Shri Indrajit	M.P.	—	Member
8.	Shri Homi Daji	Ex–M.P.	—	Member
9.	Shri Era Sezhiyan	Ex–M.P.	—	Member
10.	Shri V. Kishore Chandra Deo	Ex–M.P.	—	Member
11.	Shri L.P. Singh	Former Governor	—	Member
12.	Shri S.L. Shakdher	Former Chief Election Commissioner	—	Member

(c) The Committee is in the midst of deliberations and is expected to submit its recommendations shortly.

[*Translation*]

Constitution of Doordarshan Programme Evaluation Committees

778. SHRI BRIJ BHUSHAN TIWARI:
SHRI CHIRANJI LAL SHARMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the measures adopted for improving the quality of Doordarshan programmes during the last two months and further measures contemplated in this regard;

(b) whether Government propose to constitute independent Committee to evaluate the quality of these programmes; and

(c) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). It has always been the endeavour of Doordarshan to improve upon the quality of its programmes. This is a continuous process. A panel of eminent persons has recently been set up to review all programmes. In addition, Programme Advisory Committees attached to each Kendra, where from the programmes are originated, advise and suggest the ways and means to bring about improvement in Doordarshan programming from time to time. These are now being re-constituted. Letters from the viewers are also a source of guidance in this regard and their suggestions are also kept in view while formulating the programmes.

Telecast of Sponsored and Non-Sponsored Foreign Programmes

779. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of sponsored and non-sponsored foreign programmes telecast during last three years, year-wise and the total time allotted to them; and

(b) the number of programmes among them which related to news documentaries